

**THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Web-based Video Conferencing platform)**

**ITEM No.31
CP(CAA) No.14/BB/2022**

IN THE MATTER OF:

M/s. SKF Boilers and Driers Pvt. Ltd. ... Petitioner
Vs. ... Respondent

Order U/ss. 230-232 of the Companies Act, 2013

Order delivered on 25.04.2022

CORAM:

**SHRI AJAY KUMAR VATSAVAYI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Mr. K Dushyanth Kumar, PCS
For the Respondent : --

ORDER

1. Heard Mr. K Dushyanth Kumar, learned PCS for the Petitioner Companies.
2. **Order Reserved.**

—sd—

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

—sd—

**(AJAY KUMAR VATSAVAYI)
MEMBER (JUDICIAL)**